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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 7759/2021 and CM APPL. 40845/2021, 53198/2022**
SUPERTECH TOWNSHIP PROJECT
LIMITED & ORS. Petitioners

Through: Mr. Abhimanyu Bhandari, Ms. Roohe
Ms. Dhanakshi Gandhi & Ms. Ananya
Sikri, Advocates (M-9899923180)
Ms. Smriti Dua, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Kirtiman Singh, CGSC with Mr.
Waize Ali Noor, Ms. Kunjala
Bhardwaj, Mr. Madhav Bajaj & ms.
Durgesh Nandini, Advocates for R-1
(M-9599935943).
Mr. Ravi Prakash, CGSC with Mr.
Farman Ali, Ms. Usha Jamna & Ms.
Shruti Shiv Kumar, Advocates for R- 2
(M-8744956276).
Ms. Praggya Barsaiyav, Advocate with
Mr. Gautam Narayan, ASC for R-2 &
3.
Mr. Arun Aggarwal, Advocate.
SI Shubhendu Sharma, EOW, DP.
(M:9650893332)

31 **WITH**
+ **W.P.(C) 8073/2021 and CM APPL. 40938/2021, 40950/2021,**
45110/2021, 53220/2022
MOHIT ARORA Petitioner

Through: Mr. Abhimanyu Bhandari, Ms. Roohe
Ms. Dhanakshi Gandhi & Ms. Ananya
Sikri, Advocates.
Ms. Smriti Dua, Advocate.

versus

BANK OF BARODA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Mr.
Farman Ali, Ms. Usha Jamna & Ms.
Shruti Shiv Kumar, Advocates for R- 2
(M-8744956276).



Mr. Arun Aggarwal, Advocate.

CORAM:
JUSTICE PRATHIBA M. SINGH

ORDER
% 05.01.2023

1. This hearing has been done through hybrid mode.

CM APPL. 45110/2021(for delay) in W.P.(C) 8073/2021

2. This is an application for delay in filing the counter affidavit. For the reasons stated in the application, the delay is condoned. Application is disposed of.

W.P.(C) 8073/2021 and CM APPLs. 40938/2021, 40950/2021, 53220/2022

3. In terms of order dated 8th December, 2022, Mr. Farman Ali, ld. CGSC appearing for the Respondent No.2.- Bureau of Immigration submits that there are five LOCs which are currently valid against the Petitioners. Accordingly, let the details of the authorities under whose instance the LOC has been issued, be provided to the Petitioner in order to enable the Petitioner to avail of his remedies in accordance with law.

4. The details of the five LOCs be given in an affidavit which maybe filed within two weeks and copy of the same be served upon the Petitioner.

5. List on 5th July, 2023.

W.P.(C) 7759/2021 & CM APPLs. 40845/2021, 53198/2022

6. Ld. Counsel for the Bureau of Immigration submits that there is no LOC against Mr. Manish Arora.

7. List on 5th July, 2023.

PRATHIBA M. SINGH, J.

JANUARY 5, 2023/dj/am